NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.
M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Deepat D. Destipande	Advocate for Respondents	Desle
2	ANTARKAR	PCS for Petitioned	penpentangen

ORDER

C.P. No. 67/397-398/CLB/MAH/2013

- 1. Ld. Representatives of both the sides are present.
- 2. On the last occasions i.e., on 28.10.2016 and 29.09.2016 certain directions were given.
- 3. The compliance of those directions is yet to be made hence the matter is adjourned.
- Next date of hearing as per the mutual consent of the parties are fixed on 07.12.2016.
 C.P. and C.A. are to be fixed for hearing together.

Dated: 07.11.2016

sd/-**Shri M.K. Shrawat** Member (Judicial)